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**LICENCE TO M/S. PHILIPS AND COMPANY FOR MANUFACTURE OF AMPLIFIERS**

5164. SHRI INDRAJIT GUPTA : Will the Minister of DEFENCE be pleased to state :

(a) whether M/S. Philips and Company have a licence for manufacturing amplifiers at their Calcutta factory;

(b) whether it is a fact that though the returns in this respect are submitted from the Company's Calcutta office, the manufacture is actually being done at the PELA factory, Bombay;

(c) whether this amounts to a breach of the licensing regulations; and

(d) if so, the action taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) to (d). M/s. Philips who have an industrial licence for the manufacture of 3600 amplifiers per annum at their Calcutta factory, are submitting production returns indicating production of this item in their Calcutta factory. The question whether these amplifiers are being produced in their Calcutta factory or elsewhere is being investigated.

**INCREASE IN STATES' OUTLAY FOR FOURTH FIVE YEAR PLAN**

5165. SHRI D. N. PATODIA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that as a result of the discussions held between the Chief Ministers and the Planning Commission, the outlay on States' Fourth Plans may go up by 10 to 15 per cent;

(b) whether any firm decision has been taken in this regard; and

(c) if so, the increase that is likely to be effected on the outlay of the States, State-wise ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) to (c). The discussions with the State Governments have not yet been completed. However, the States' Fourth Plan outlay is

likely to be higher than that indicated in the Draft Outline.

**PROBE INTO CONFERRING OF PADMA VIBHUSHAN ON SHRI MODI**

5166. SHRI MADHU LIMAYE : Will the PRIME MINISTER be pleased to state :

(a) whether she has received a reminder from a Member of Parliament on the 4th October, 1969 which contains reference to the need for probe into the conferring of Padma Vibhushan on Shri Modi on the recommendation of the Industrial Development Minister; and

(b) if so, the reaction of Government thereto ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b). Yes, Sir; the Hon'ble Member is presumably referring to his own letter to Prime Minister to which a reply has been sent by the latter.

**ALLOCATION OF QUOTA OF RAW FILMS**

5167. SHRI JUGAL MONDAL : Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 8221 on the 30th April, 1969 and state :

(a) whether the required information regarding allocation of quota of raw films has since been collected; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1505/69].

**ADDITIONAL LICENSING CAPACITY**

5168. SHRI HIMAT SINGHA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether in order to increase exports, Government have decided to license additional capacity in 12 or more selected industries;

(b) if so, the details of the decision, indicating the extent of capacity to be raised in each industry; and

(c) the steps taken in pursuance of the said decision ?